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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 1963/2020 & CM APPL. 6868/2020(Interim Stay)

BOARD OF CONTROL FOR CRICKET IN INDIA Petitioner

Through: Ms. Bina Madhavan, Ms. Akansha
Mehra, Mr. Deepanshu Poddar, Advs.

versus

THE COMPETITION COMMISSION OF INDIA AND ANR.

..... Respondent

Through: Mr. Vedant, Adv. for CCI

**CORAM:
HON'BLE MR. JUSTICE YASHWANT VARMA**

ORDER

15.09.2022

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Learned counsel for the Commission prays for accommodation today since the lead counsel is tied up in another Court.

Consequently, let this matter be called again on 27.02.2023.

The Court additionally grants the respondents three weeks' further time to file a counter affidavit.

YASHWANT VARMA, J.

SEPTEMBER 15, 2022/neha